

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III (SPECIAL BENCH)

ITEM No. 311

IA-1173/2024

In

IB-71(ND/2024)

IN THE MATTER OF:

Small Industries Development Bank of India

.... Petitioner/Applicant

Vs.

Shri Sanjay Singhal

.... Respondent

Order under Section 95(1) of the Insolvency and Bankruptcy Code, 2016

Order delivered on 09.05.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS

HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR

HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the RP : Mr. Harish Taneja, RP along with Ms. Parul Adv.

For Respondent : Mr. Monish Surendran, Ms. Nishtha Grover Adv.

ORDER

IA-1173/2024

Pleadings are complete.

List the matter before regular bench **on 06.06.2024.**

-Sd-

(RAHUL BHATNAGAR)
MEMBER (TECHNICAL)

-Sd-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)